

Celebrity Capital Meets EV Disruption: Suniel Shetty, KL Rahul, Ahan Shetty & Akshai Varde Join Forces to Launch Exelmoto



Mumbai, India : The electric mobility revolution in India just got aspirational- and a whole lot faster, cleaner, and cooler. Founded by designer and Automotive Entrepreneur, Akshai Varde, Exelmoto is backed by a strategic all-star founding team comprising actor-entrepreneur-mentor Suniel Shetty, cricket sensation KL Rahul, and youth icon Ahan Shetty---bringing together a rare mix of credibility, cool, and cross-generational influence.

Exelmoto today announced the start of its pre-order window from June 28 for a limited batch of 999 Ebikes, each available for booking at a token amount of Rs 499 on https://www.exelmoto.com .

These are not traditional electric scooters---they are Ebikes, categorised as electric cycles equipped with pedal assist systems that allow riders to stay active while significantly reducing their carbon footprint, delivering one of the lowest costs per kilometre in the electric mobility segment.

What sets them apart is their patented design---a unique blend of motorcycle-inspired styling with the agility and convenience of a cycle. Built using premium components and offering unmatched fit-and-finish, Exelmoto's Ebikes are proudly manufactured in India and are not just high on functionality---they're certified head-turners built for riders who want performance, style, and



sustainability in one powerful ride.

CELEBRITY-LED TRUST & COOL FACTOR: “Ride the Future” is not just a statement, it’s Exelmoto’s tagline---capturing the brand’s vision to redefine how India rides.

Suniel Shetty’s association with Akshai goes back to when Akshai first designed a custom bike for Ahan’s debut film Tadap and later redesigned some of Suniel’s personal motorcycles that he still drives today. Over the years, Suniel witnessed firsthand Akshai’s meticulous craftsmanship, innovative design philosophy, and unwavering commitment to excellence. This deep personal trust and understanding of Akshai’s exceptional capabilities, combined with his two decades of industry experience and clear vision for sustainable mobility, led Suniel and his family to invest in Exelmoto.

Speaking about Exelmoto, Suniel Shetty, entrepreneur and mentor, said, “I’ve watched Akshai create magic with metal and design over the years. When he shared his dream of clean, stylish mobility for India, I knew we had to be part of it. For the first time, I’m working with my sons, Ahan and KL Rahul, on a project, and it feels right that it’s something focused on a cleaner future. Exelmoto represents more than just transportation; it’s about reshaping how India

moves forward. We believe caring for our environment should be effortless, stylish, and genuinely accessible to everyone. This is proudly made in India, designed for India, and it’s something we’re genuinely proud to be part of.”

KL Rahul, known for his focus on performance and discipline, added, “I believe in performance---on the field and on the road. And, I believe in products that blend purpose with performance. Exelmoto ticks all the boxes. With Exelmoto, we’re giving India a reliable, stylish, and affordable ride built for our kind of hustle. This initiative aligns with what many Indians are looking for---smart, clean, and future-ready ways to move.”

Ahan Shetty, addressing younger consumers, said, “This is for my generation---bold, smart, and conscious of the planet. We’re proud to be part of a brand that doesn’t just follow trends but sets them---both in how it looks and what it stands for. I ride Exelmoto because it reflects who we are---innovative, fearless, and future-focused.”

Speaking about the company’s vision, Akshai Varde, Founder and CEO of Exelmoto, said, “We designed Exelmoto to be a bridge between aspiration and accessibility. This isn’t just an EV. It’s a movement. Our goal is to make green commuting aspirational, affordable, and proudly Indian. With over two decades of experience in premium motorcycle design and manufacturing, I wanted to create an Ebike that delivers the thrill of a motorcycle, the freedom of a cycle, and the convenience of a mobile device. The result is a patented, precision-built product that’s as beautiful to look at as it is powerful to ride. Engineered for India, backed by Indian icons, Suniel, KL Rahul & Ahan, and built to serve both cities and small towns---Exelmoto is how the future moves.”

Rangeet and Pratham Bring Play-Based Learning to Mumbai’s Classrooms – One Story, One Child at a Time



Mumbai, 24th June, 2025 : In a partnership rooted in shared values and a deep commitment to holistic education, Rangeet, an impact-first social enterprise, and Pratham Mumbai Education Initiative, one of India’s most trusted education non-profits have joined hands. They are bringing Rangeet’s proprietary digital platform and Social Emotional & Ecological Knowledge (SEEK) curriculum and teaching resources to government schools in Mumbai.

Till date, Rangeet has impacted 500,000 children across India. In Mumbai, the Rangeet-Pratham partnership started at 10,000 children and is increasing to approximately 28,000 children, 500 teachers and 50 schools this year.

Rangeet helps

teachers, parents and community members measurably develop every child with the skills vital to thrive. SEEK develops better learners, leaders and carers by fostering the skills essential to thrive in a world where education is not evolving as rapidly as the jobs of the future.

Founded in 1994 in collaboration with UNICEF, Pratham has long championed the mission of “Every Child in School and Learning Well.” Its approach has always focused on innovative, low-cost, and scalable solutions to bridge learning gaps and make quality education more inclusive and accessible across India, hence fueling the collaboration with Rangeet.

This partnership reflects an important evolution in education: an understanding that

academic skills and rote learning aren’t enough to prepare children for today’s complex world of intolerance, changing jobs, climate anxiety and digital addictions. By fostering agency and wellbeing, SEEK helps children build the skills they need to grow into empathetic, confident, and responsible citizens. This is an important moment in education reform because typically change is viewed as the domain of the privileged, which perversely has the effect of widening inequities. Rangeet specifically designed its platform listening to thousands of teachers to work in all contexts so that any child, anywhere and at any time benefits.

“We’re delighted to collaborate with Pratham, an organisation whose work we’ve admired for years, and from whom we have much to learn,” said Simran

CEO & Co-Founder at Rangeet. “We’ve heard wonderful stories from Rangeet classrooms around the country, including young boys standing up for the rights of women in Uttarakhand; children campaigning for water conservation in Rajasthan and increased attendance in Jharkhand on Rangeet days. Success for us will be hearing many more such stories and at scale.”

“We have collaborated with Rangeet for the last one year,” said Pratham founder Farida Lambay. “The children in the schools we work at are busy, as their goal is academic excellence, but Rangeet and Pratham attempted to make the children happy, inculcate values and make them thinking human beings. What we want is that our children be future-ready, equipped with skills of self-care and a caring attitude.”

PUBLIC NOTICE FOR LOST OF ORIGINAL SHARE CERTIFICATE
Notice is hereby given to the general Public on behalf of my clients **Mrs. Ranjana Rajan Kadu** and **Mrs. Rajasi Rohit Kadu**.
My Clients represent that, they have purchased Flat No.1303, on 13th Floor, in Charkop Sajawat CHS Ltd., building known as Platinum Tower, Plot No.32, Sector 8, Charkop, Kandivali (West), Mumbai – 400 067, vide Agreement for Sale dated 10th May, 2024 under Registration No.BRL-7-10230-2024, from **Mr. Amit Pranlal Suru**.
The said **Charkop Sajawat CHS Ltd.**, issued Share Certificate No.66 in respect of 5 fully paid Shares of Rs.50/- each, bearing Distinctive Nos. 326 to 330 (both inclusive) to **Mr. Amit Pranlal Suru**, in respect of the above said Flat.
The said Share Certificate No. 66, is lost / misplaced & not traceable. Therefore, on behalf of my above clients, I hereby invite claims / objections in respect to the said Share Certificate. Any person having or claiming to have any right, title, interest to or in the above mentioned Share Certificate or in any part thereof or any claim by way of or under or in the nature of any agreement, license, mortgage, sale, lien, gift, trust, inheritance, charge, etc. should inform to the undersigned within 14 days from the date of publication of this notice, with necessary supporting evidence of his/her claim at: **Shop No.1/A, Vaibhav Apartment, Near Anandrao Pawar School, Vazira Naka, Borivali (West), Mumbai – 400092**. If claims / objections are not received within 14 days, the clients shall be free to make an application to the said Society to issue duplicate Share Certificate.
Place : Mumbai
Date : 27.06.2025
Mr. Bharat A. Gurav
(Advocate, High Court, Bombay)

PUBLIC NOTICE
NOTICE is hereby given to the public at large that **LATE MR. GOPAL POOVANI POOJARY** was the owner of Flat No. 601, 6th Floor, B - Wing in the Building known as “**NL KRISHNA**” of “**DAULAT CO-OP. HSG. SOC. LTD.**”, **Shyam Narayan Dubey Road, Dahisar East, Mumbai – 400068**, (hereinafter referred to as the “**Said Flat**”).
LATE MR. GOPAL POOVANI POOJARY, who expired intestate on 21.11.2024 in Mumbai, have left behind the following legal heirs : (1) **MRS. SHOBHA GOPAL POOJARY - (Wife)**, (2) **MISS AISHWARYA GOPAL POOJARY - (Daughter)** and (3)**MR. ASHWIN GOPAL POOJARY - (Son)**, and there are no other legal heirs apart from them. Any person(s) having any right, title, interest, claim, or demand whatsoever in respect of the said flat owned by the said deceased, whether by way of inheritance, mortgage, sale, lease, gift, exchange, or otherwise, is hereby required to submit their claim(s) along with all necessary supporting documents to the undersigned at the address mentioned below, within **15 (Fifteen) days** from the date of publication of this notice. If no such claim(s) are received within the stipulated period, it shall be presumed that no person(s) has any right, title, interest, or claim in respect of the properties owned by the deceased, and the matter shall be proceeded with accordingly.
Sd/-
Darshankumar Rita (Advocate High Court)
Shop No. 2, Navroj Apartment, Off. S. V. Road, Dahisar (East), Mumbai - 400068.
Email - darshan.rita@gmail.com
Place : Mumbai
Date : 27.06.2025

PUBLIC NOTICE
This public Notice is hereby issued on behalf of my client **SMT. GURMEET KAUR KOHLI** was owner of the Flat No. 702 admeasuring 610 sq. ft. Built Up area on 7th Floor in society known as “**KRISHNA TOWER Co-operative Housing Society Ltd**” standing on the plot of land bearing Survey No. 142, Hissa No. 1 and 2, Revisional Survey No. 142, Hissa No. 2, Survey No. 351, Hissa No. 1, 2(P), 3 and Revisional Survey No. 395, and Survey No. 143 of Village – Majiwade, being and situated at Majiwade, Thane (W) 400601.
Society issued share certificate No 37, Distinctive Nos. 181 to 185 in their name. The said Original share certificate was lost / misplaced by my client on 20.06.2025 at **Kapurbadavi Naka** area and even after diligent search the same is not found so far. The said incident was reported in **Kapurbadavi Police station**, on 23.06.2025 in missing register No 611/2025.
This public notice published that if any person has any claim interest, exchange, mortgage, gift, inheritance, family arrangement charge pledge etc. whatsoever in respect of above mentioned lost original share certificate having any objection in respect of above full is hereby is hereby requested to submit the same in writing with valid evidence to the undersign **within fifteen(15) days** from the date of issue of this notice. In absence of any claim within stipulated period . Then society will issue Duplicate share certificate.
Sd/-
Dr. S B. Kadam
Secretary
Date: 27/06/2025
Place: Thane Mobile: 9930016444

Read Daily ActiveTimes

CHANGE OF NAME

I HAVE CHANGED MY NAME FROM MOHD MEHMOOD QURESHI TO RANJANKUMARI HASTIMAL JAIN TO MEHMOOD QURESHI AS PER RANJAN NARESH RANAWAT AS PER DOCUMENTS.
I HAVE CHANGED MY NAME FROM SUNITA YADAV TO SUNITA DEVI AS PER DOCUMENT BUT NOW I HAVE GANGABEN RANCHOD PATEL TO PER DOCUMENT AGAIN AS PER DOCUMENTS.
I HAVE CHANGED MY NAME FROM AHMED ISMAIL KADIWALA TO AHMED ISMAIL KADIWAL AS PER THE DOCUMENTS
I HAVE CHANGED MY NAME FROM FARHANA HABIB MAKHNOJIYA TO FARHANA HABIB MAKNOJIYA AS PER THE DOCUMENTS
I HAVE CHANGED MY NAME FROM HABIB RASUL MAKHNOJIYA TO HABIB RASULBHAI MAKNOJIYA AS PER THE DOCUMENTS
I HAVE CHANGED MY NAME SHENAZ HAROON KASMANI FROM TOSHEHNAZ HAROON KASMANI AS PER DOCUMENT
I HAVE CHANGED MY NAME ABDUL SHAHID HAJI NASIR AHMED TO NEW NAME SHAHID NASIR RANGOONI AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM REMETIN SHARMA TO REMETIN JITENDRA BHERARAM TUHAR AS PER FERNANDES AS PER THE DOCUMENTS.
I HAVE CHANGED MY NAME FROM ADITYA VIJAYKUMAR JOGANI / ADITYA SHAHIDA IQBAL SYED TO SHAHIDA VIJAYBHAI JOGANI TO ADITYA VIJAY IQBAL AHMED SYED AS PER THE DOCUMENTS.
I HAVE CHANGED MY NAME FROM NILESHKUMAR KUVARJIBHAI LATHIYA MOHAMMED FAIZAN TO MOHAMMED TO NILESHBHAI KUVARJIBHAI LATHIYA FAIZAN SHAIKH AS PER THE DOCUMENTS.
I HAVE CHANGED MY NAME FROM ILABEN NILESHKUMAR LATHIYA TO NAZIYA BEGAM TO NAZIYA BEGUM ILABEN NILESHBHAI LATHIYA AS PER SHAIKH AS PER THE DOCUMENTS.

I HAVE CHANGED MY NAME FROM DEEPAKKUMAR AMRITALJAI JAIN TO PATHAN SUFIYAN KHAN FARID KHAN DEEPAK AMRITAL JAIN AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM SANIYA SAEED SHAIKH TO SANIYA MOHAMMED SAEED SHAIKH AS PER DOCUMENTS
I HAVE CHANGED MY NAME FROM SAEED SHAIKH TO MOHAMMED SAEED RAFIQ SHAIKH AS PER DOCUMENTS
I HAVE CHANGED MY NAME FROM HITESH HIRALAL SONDIGARA TO NARGIS SAEED SHAIKH TO NARGIS MOHAMMED SAEED SHAIKH AS PER DOCUMENTS
I HAVE CHANGED MY NAME FROM SALIM ABDUL MUNAF TO SALIM ABDUL MUNAF SHAIKH AS PER DOCUMENTS
I HAVE CHANGED MY NAME FROM DIPESH DINESH GURAV TO DIPESH DINESH GURAO AS PER DOCUMENTS
I HAVE CHANGED MY NAME FROM LAKSHMI DIPESH GURAV TO LAKSHMI DIPESH GURAO AS PER DOCUMENTS
I HAVE CHANGED MY NAME FROM WAQAS ASMAT NAJE TO WAKAS ASMAT NAJE AS PER DOCUMENTS
I HAVE CHANGED MY NAME FROM AMREEN TAHIR MAHADIK / MAHADIK AMREEN TAHIR TO AMREEN NAUMAAN SHAIKH AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM JITENDRA BAIRARAM TUHAR TO REMETIN JITENDRA BHERARAM TUHAR AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM ADITYA VIJAYKUMAR JOGANI / ADITYA SHAHIDA IQBAL SYED TO SHAHIDA VIJAYBHAI JOGANI TO ADITYA VIJAY IQBAL AHMED SYED AS PER THE DOCUMENTS.
I HAVE CHANGED MY NAME FROM NILESHKUMAR KUVARJIBHAI LATHIYA MOHAMMED FAIZAN TO MOHAMMED TO NILESHBHAI KUVARJIBHAI LATHIYA FAIZAN SHAIKH AS PER THE DOCUMENTS.
I HAVE CHANGED MY NAME FROM ILABEN NILESHKUMAR LATHIYA TO NAZIYA BEGAM TO NAZIYA BEGUM ILABEN NILESHBHAI LATHIYA AS PER SHAIKH AS PER THE DOCUMENTS.

CHANGE OF NAME
I HAVE CHANGED MY NAME FROM ROBINSON A TO ROBINSON ARULANANDHAM AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM AZIZUR RAHMAN ANSARI TO MOHAMMED AZIZ RAHAMAN AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM RAJESHKUMAR POORANMAL MAHESHWARI TO RAJESH POORANMAL MAHESHWARI AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM RAJAK SULEMAN BILKHIYA TO RAJAK SULEMAN BILAKHIYA AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM DHAVALKUMAR DILIP RATHOD TO DHAVALKUMAR DILIPKUMAR RATHOD AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM PRADEEP MALKHANSINGH KAROTIYA TO PRADIP MALKHANSINGH KAROTIYA AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM KALPESH KUMAR JAYENDRA TO KALPESH JAYENDRA SAGAR AS PER MAHARASTRA GOVT GAZZATE NO.(M-2271413) DATED: 28/7/2022.
I HAVE CHANGED MY NAME FROM MANDA BHAU NAIK TO MRS. SAMIDHA SACHIN PATIL AS PER AFFIDAVIT.
I **RANJAN KRISHNA SAHU** HAVE CHANGED MY MINOR DAUGHTER NAME FROM **SUNIDHI RANJAN SAHU** TO **VRINDA RANJAN SAHU** AS PER MAHARASHTRA GOVERNMENT GAZETTE NO. M-2522149.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SAWANT LOGISTIC SERVICES PVT LTD
OPERATING LOGISTICS AND TRANSPORTATION SERVICE
PROVIDER AT AHMEDNAGAR, MAHARASHTRA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Sawant Logistic Services Private Limited PAN: AALCS5485M CIN: U60230PN2008PTC131228
2. Address of the registered office	40/A, Main Gate, Bhajipala Market Yard, Ahmednagar, Maharashtra 414001
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	Ahmednagar
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in the last financial year	Not Applicable
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought from the RP by sending an email on cirp.slspl@gmail.com and/or anildrolia.ip@gmail.com List of Claims available at: https://lbi.gov.in/en/claims/front-claim-details/21687
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The details can be sought from the RP by sending an email on cirp.slspl@gmail.com and/or anildrolia.ip@gmail.com
10. Last date for receipt of expression of interest	July 12, 2025
11. Date of issue of provisional list of prospective resolution applicants	July 22, 2025
12. Last date for submission of objections to provisional list	July 27, 2025
13. Date of issue of final list of prospective resolution applicants	August 7, 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	August 12, 2025
15. Last date for submission of resolution plans	September 11, 2025
16. Process email id to submit Expression of Interest	cirp.slspl@gmail.com
17. Details of the corporate debtor's registration status as MSME.	Not Available

Date: June 27, 2025
Place: Mumbai
CA. Anil Kashi Drolia
Resolution Professional
For Sawant Logistic Services Private Limited in CIRP
Reg. No.: IBB/PA-001/IP-P-02327/2020-2021/13482
Registered Address: B-508, Ekta woods, Raheja Estate, Kuliupwadi, Borivali-east, Maharashtra 400066
Correspondence Address: 302-304, Regent Chambers, Nariman Point, Mumbai 400021

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